

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No.01/56/17

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

NAME OF THE COMPANY: M/s. Saolni Healthcare Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 56 & 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Satish Sharma, Advocate
Ms. Bhavna Dahoon, Advocate

Order

Steps for serving the respondents at their registered address as available at MCA website were taken. However, the guard at the premises informed that Respondent no. 1 company were tenants of the premises and have vacated the same. Since the latest registered address is not available on the website, the petitioner prays for some more time to ascertain the latest address.

At their request, adjourned to 16th October, 2017.

—Sd—
(Ina Malhotra)
Member (J)